

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8820-8821/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in CS No. 06/2014 02-06-2021 in CLRA No. 1202/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

UBHAN YADAV @ ABHAY KUMAR YADAV

Respondent(s)

(FOR ADMISSION and IA No.148881/2021-EXEMPTION FROM FILING O.T.)

Date : 26-11-2021 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Ardhendhumauli Kumar Prasad, AAG
Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Mr. Ankit Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for and is granted time to take instructions, particularly, as regards the contents of the Postmortem Report.

List this matter on 03.12.2021.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER